

Through FAX

(J.H.C.Sch. 1-7)

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From :
Anil Kumar Choudhary,
Registrar General,
High Court of Jharkhand,
Ranchi.

File No. XIX (6)/11/13-14/Apptt
Letter No. /Apptt.
Dated: August, 2014

Sub. :- Regarding nomination for attending two days Refresher Training Course scheduled to be held on 23rd and 24th August, 2014 at Judicial Academy, Jharkhand, Ranchi.

To,

1. Sri Purushottam Kumar Goswami, Judicial Magistrate 1st Class, Rajmahal (Sahebganj),
2. Ms. Arti Mala, Judicial Magistrate-cum-Addl. Civil Judge (Jr. Div.), Hazaribagh,
3. Sri Arjun Saw, SDJM-cum-Addl. Civil Judge (Jr. Div.), Porahat (Chaibasa),
4. Ms. Manju Kumari, Judicial Magistrate-cum-Addl. Civil Judge (Jr. Div.), Giridih,
5. Sri Manoranjan Kumar No. II, Judicial Magistrate-cum-Addl. Civil Judge (Jr. Div.), Dhanbad,
6. Sri Parth Sarthi Ghosh, Judicial Magistrate-cum-Addl. Civil Judge (Jr. Div.), Chaibasa,
7. Sri Chandra Bhanu Kumar, Judicial Magistrate-cum-Addl. Civil Judge (Jr. Div.), Ranchi,
8. Mrs. Divya Mishra, Judicial Magistrate-cum-Addl. Civil Judge (Jr. Div.), Koderma,
9. Sri Rajiv Tripathi, Judicial Magistrate-cum-Addl. Civil Judge (Jr. Div.), Dhanbad,
10. Sri Vikram Anand, Judicial Magistrate-cum-Judge I/c-cum-P.M. J. J. Board,, Simdega,
11. Sri Manoj Kumar Prajapati, Judicial Magistrate-cum-Addl. Civil Judge (Jr. Div.), Garhwa,
12. Sri Abhishek Kumar, Judicial Magistrate 1st Class, Madhupur (Deoghar),
13. Sri Shashi Bhushan Sharma, Judicial Magistrate-cum-Addl. Civil Judge (Jr. Div.), Ranchi,
14. Ms. Shweta Kumari No. II, Judicial Magistrate-cum-P.M. J.J.Board, Chatra,
15. Sri Vishal Gaurav, Judicial Magistrate-cum- P.M. J. J. Board, Latehar,
16. Sri Pratap Chandra, Judicial Magistrate-cum-Addl. Civil Judge (Jr. Div.), Dhanbad,
17. Sri Kusheshwar Sinku, Judicial Magistrate-cum-Addl. Civil Judge (Jr. Div.), Bokaro,
18. Mrs. Rahshree Aparna Kujur, J.M.-cum-Addl. Civil Judge (Jr. Div.)- cum- P.M. J. J. Board, Bokaro,
19. Sri Kamal Ranjan, Judicial Magistrate-cum-Addl. Civil Judge (Jr. Div.), Jamshedpur,
20. Sri Ananda Singh, Judicial Magistrate cum- P.M. J. J. Board, Godda,
21. Sri Abhishedk Prasad, Judicial Magistrate, 1st Class, Deoghar,
22. Sri Bishwanath Bhagat, Judicial Magistrate-cum- Civil Judge (Jr. Div.), Chatra.

I am directed to inform that the Court has been pleased to nominate you for attending two days Refresher Training Course on "Critical Analysis of Relevant Provisions of Negotiable Instrument Act AND Appreciation of Evidence Act with emphasis on Section 8, Dying Declaration and Confession" scheduled to be held on 23rd & 24th August, 2014 at Judicial Academy, Jharkhand, Ranchi and direct you to report to the Judicial Academy Jharkhand, Ranchi on 23rd August, 2014 at 9:30 A.M. in proper dress and a information about the Provision for the stay of the outstation participants have been made in A.T.I. Hostel (Swarnrekha) from the evening of 22nd August, 2014 till the evening of 24th August, 2014.

This is for your information and needful.

Yours faithfully,
Sd/-A.K.Choudhary
Registrar General

Memo No. 9997-10016 Apptt. dated Ranchi the 20.8.14

Copy forwarded to the Principal District & Sessions Judges, Bokaro / Chatra / Chaibasa /Dhanbad / Deoghar / Dumka / Garhwa/ Giridih /Godda/ Hazaribag / Jamshedpur / Koderma /Sahebganj /Simdega/Latehar / including Principal Judicial Commissioner Ranchi /the Member Secretary, JHALSA, Ranchi for information and / the Director, Judicial Academy Jharkhand, Ranchi, for information with reference to his letter No. 304/JAJ dated 19.08.2014 / the C.P.C., e-Courts Project, J.H.C., Ranchi and the Deputy Registrar (Protocol), J.H.C. Ranchi for getting up-load the letter on the Court's Website.


Registrar General